

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.123 of 2014 & IA No. 220 of 2014

Appeal No.141 of 2014 & IA No. 240 of 2014

&

IA No.425 of 2014 in Appeal No. 288 of 2013

Dated : 6th January, 2015

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal No.123 of 2014
IA No. 220 of 2014**

In the matter of

**Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Wardha Power Company Ltd. & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hasan Murtaza,
Ms. Malavika Prasad**

**Counsel for the Respondent(s) : Mr. Anand K.Ganesan,
Mr. Buddy A. Ranganadhan
for R-2**

**Appeal No. 141 of 2014
IA No. 240 of 2014**

In the matter of

**Sai Wardha Power Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan,

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan, R-1
Mr. Hasan Murtaza,
Ms. Malavika Prasad**

Contd...P/2

IA No. 425 of 2014 in
Appeal No. 288 of 2013

In the matter of

Wardha Power Company Ltd.. **....Appellant(s)**
Versus
Reliance Infrastructure Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s) : **Mr. Anand K.Ganesan**

Counsel for the Respondent(s) : **Mr. Hasan Murtaza,**
Ms. Malavika Prasad

ORDER

The letter in the shape of Consent Terms in Appeal nos. 101/14,123/14,141/14 & I.A. No.425/14 in Appeal No.288/13, has been filed on 02.01.2015 indicating that the parties have mutually agreed and settled the issues among themselves by entering into Consent terms dated 30.12.2014. The Consent letter has been appended with the application signed by the Learned Counsel for the Reliance Infrastructure Ltd. & Anr.

The Learned Counsel for the parties, on our query, agreed to the said terms. Accordingly, the appeals are disposed off in terms of the Consent terms letter entered into between the Parties, as per the request of Learned counsel for the parties.

No costs.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member